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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.24/2003
in
O.A. NO.3388/2001

This the 27th day of January, 2003

HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (J)

Lalit Mohan

... Applicant

-versus-

Union of India

... Respondents

O R D E R (By Circulation)

Hon'ble Shri V.K.Majotra, Member (A) :

This application has been made seeking review of order dated 20.11.2002 in OA No.3388/2001.

2. We have carefully gone through the application. In our view, no error apparent on the face of record has been pointed out. This application is merely an attempt to re-argue the case which is not within the scope and ambit of review.

3. Accordingly, this review application is rejected in circulation.

V.K.Majotra
(V. K. Majotra)

Member (A)

V.S.Agg
(V. S. Aggarwal)
Chairman

/as/